

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE P.D.RAJAN

DATE OF APPOINTMENT : 28.1.2013

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver(Weight)	Vehicles(Nos.)	Shares, Mutual Funds & others if any
2 are 16 sq.mtrs	house	Savings Account Rs.1,83,271/-	10 sovereigns	One car, SX4, 2009 MODEL	-

LIABILITIES

Particulars:-

1. NIL

2.NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE P.D.RAJAN

NAME OF THE SPOUSE : DR.K.VALSALAKUMARI

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver(Wei ght)	Vehicles(Nos.)	Shares, Mutual Funds & others if any
LAND -2.83 ARE (07.000 CENTS)	BUILDING- 2200 SQ.FEET	SB A/C. RS. 71830/-	25 sovereigns		

LIABILITIES

Particulars

1. Bank loan of Rs.60,00,000/- for purchase of the above asset.

2. NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE P.D.RAJAN

NAME OF THE DEPENDENT
R.INDUSEKHAR - SON
R.LAKSHMINARAYANAN - SON

CHILD/CHILDREN :

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver(Weight)	Vehicles(Nos.)	Shares, Mutual Funds & others if any
		SB A/C. RS.1,08,112/-			

LIABILITIES

Particulars:-

1. NIL

2. NIL

Note:- Further details available with the Hon'ble Chief Justice